

Bill, 1977

MR. DEPUTY SPEAKER: Let Mr. Ravi speak.

SHRI VAYALAR RAVI: While speaking on the Demands of the Ministry of Home Affairs Shri Charan Singh said that there was a plan to shoot the opposition leaders during emergency. This was reported in the Press. It created an impression that there was a real plan to kill the opposition leaders. That was raised in the House. I ask under Rule 222....

SHRI JYOTIRMOY BOSU: Under what rule he is speaking.

MR. DEPUTY SPEAKER: Mr. Ravi, I have received notice of whatever you are trying to read. Let me go through that.

12.40 hrs.

MATTER UNDER RULE 377

REPORTED LOCK-OUT BY PFIZER LTD. IN ITS THANA PLANT

SHRI JYOTIRMOY BOSU: I have given notice under 377 stating that Pfizers Co., a multi-national corporation, which is making billions of rupees a year, have given notice declaring lock out in its Thana Plant from 18th July, 1977. They have thereby thrown out of employment more than thousand employees. This is manufacturing life-saving drugs, antibiotics, vitamins and pharmaceutical products. I would request the Minister concerned to make a statement on the floor of the House, and assure us that nothing will be allowed to happen, nothing will be allowed to disturb, the life of the nation and the life of the workers.

MR. DEPUTY SPEAKER: Mr. Vayalar Ravi, I will allow you under Rule 377.

SHRI VAYALAR RAVI (Chirayin-kil): I am withdrawing it.

SHRI K. LAKKAPPA (Tumkur): With your permission, Sir, I want to raise an important issue.

MR. DEPUTY-SPEAKER: Please sit down. We have asked for information.

12.41 hrs.

FINANCE (NO. 2) BILL, 1977--Contd.

MR. DEPUTY-SPEAKER: The House will now resume further discussion on Finance (No. 2) Bill. Now it is 12-40. Four Hours are left. It includes the Minister's reply. He will take about one hour. This will go on till 3-40. I think the Minister will start his reply round about 3-40, or 3-30. We will now proceed with the discussion. Shri Pradhan.

SHRI PABITRA MOHAN PRADHAN (DEOGARH): Mr. Deputy Speaker, Sir, I was telling the House that poverty cannot be fully eradicated. To remove unemployment is the prime necessity of society and also of the Government. Unemployment cannot be removed by merely opening some industrial concerns, factories, mines and mills. Agriculture should be diverted to industries. Unless this is done Government cannot remove unemployment in society. I do not believe in the figures saying that so many millions are unemployed. These figures given out by Employment Exchanges are based on and restricted to only to the towns and the suburbs of the towns and the unemployed people living therein.

But, the entire unemployed population in the villages are not taken into consideration. It is a fact that nearly 80 per cent of the people of the country remain in villages and we do not take into consideration whether those people are employed or unemployed. In the villages, my point is that fifty percent of them are unemployed or underemployed. Unless the rural underemployed and unemployed peo-